

**IN THE HON'BLE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI**

Original Application No. 1343/2024

(I.A. No. 615/2024)

IN THE MATTER OF:

HARISH YADAV

...APPLICANTS

VERSUS

STATE OF UTTAR PRADESH & ORS.

...RESPONDENTS

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Through

Priyanka

Date: 24.03.2025

Place: New Delhi

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**COMPLIANCE REPORT ON BEHALF OF THE DIVISIONAL DIRECTOR,
SOCIAL FORESTRY DIVISION-GHAZIABAD, UTTAR PRADESH
ALONGWITH THE SUPPORTING AFFIDAVIT.**

MOST RESPECTFULLY SHOWETH

1. In the matter of Original Application No. 1343/2024, Harish Yadav versus the State of Uttar Pradesh and others, the applicant contends that during the development of the integrated township "Aditya World City" by M/s Aggarwal Associates Promoters Limited, approximately 400 to 500 trees were felled in the revenue village of Shahpur, Bhameta, Dasna, District Ghaziabad, Uttar Pradesh. It is pertinent to note that the applicant has not delineated any specific time period during which the alleged tree felling occurred, thereby rendering the temporal scope of the allegations indeterminate.

2. Pursuant to the directions of this Honorable Tribunal, the Sub Divisional Forest Officer (SDO) of Ghaziabad was mandated to conduct a thorough investigation into the allegations of illicit tree felling. In her correspondence dated 18th March 2025 (Letter No. 458/35-3), the SDO submitted that her inspection revealed that all construction activities in the area have been fully completed and that the infrastructural developments are in place. In her examination of the site, she observed no evidence suggestive of any unauthorized or illicit felling of trees at the time of her visit.
3. To further substantiate her findings, the SDO provided a comparative time-lapse analysis using Google Earth imagery. The analysis encompassed images dating back to approximately 2009, which illustrated that the area in question was predominantly characterized by fields and diverse land uses with no evident, continuous canopy cover that would imply a dense or substantial forestation. The recent images, in contrast, clearly depict the extensive construction and infrastructure that have since replaced the earlier agrarian landscape. However, owing to the limitations inherent in the historical imagery—specifically, the lack of a robust baseline demonstrating significant tree cover—it is not feasible to definitively ascertain whether any trees were felled in contravention of legal requirements during the period around 2008–2009. Copy of the comparative time-lapse analysis employing Google Earth imagery is annexed herein as **ANNEXURE-1**.
4. That the answering respondent further submits that the annexure filed herewith substantiates the claims and demonstrates the stepwise adherence to procedural norms, ensuring that the principles of transparency, accountability, and efficiency are upheld in the discharge of statutory functions.

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Through

A handwritten signature in blue ink that reads "Priyanka" with a horizontal line underneath it.

Date: 24.03.2025
Place: New Delhi

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I. ISHA TIWARI, aged about 35 years s/o Sh. AKHILESH TIWARI is presently posted as DIVISIONAL DIRECTOR, SOCIAL FORESTRY DIVISION-
GHAZIABAD, UP.

1. That I am posted as stated above and well conversant with the facts of the present case and as such competent to swear this affidavit before this Tribunal.
2. That the accompanying Report has been drafted by our counsel upon my instructions.
3. That the contents of the accompanying Report are true and correct, and the knowledge has been derived from official records and nothing material has been concealed therefrom.



[Handwritten Signature]

DEPONENT

VERIFICATION

Verified on solemn affirmation at Ghaziabad on this ____ day of _____ 2025, that the contents of the foregoing affidavit are true and correct to the best of my knowledge and no part of it is false and nothing material has been concealed therefrom.

[Handwritten Signature]

DEPONENT
M. KHAN
Advocate
Ch. No. 135, Civil Court
Ghaziabad
Mob. No. 9968976780



18 ATTESTED 24/02/25
No. _____ Dated _____
Certified that Documents Affidavite Shri. *[Signature]*
Identified By Shri. *[Signature]*
P. K. SHARMA
Advocate
Notary Ghaziabad
(GOVT. OF INDIA)
24/02/25









